SHRI MEHR CHAND KHANNA: We have made enquiries every now and then, though we have not got a regular follow-up organisation. But our information is that the trainees who receive training at the centres run by the D.G.R.E. generally are employed.

NEW TOWNSHIPS

- *506. SHRI H. C. MATHUR: Will the Minister for REHABILITATION: be pleased to refer to the statement laid on the Table of the House in reply to unstarred question No. 38 on the 23rd February 1954 and state:
- (a) what amounts (i) have so far been spent, and (ii) are proposed to De spent, on the townships constructed since 1947;
- (b) what is the amount contributed or proposed to be contributed by the Central Government in each case; and
- (c) the names of the new townships that have been constructed since 1954;

THE MINISTER FOR REHABILITATION (SHRI MEHR CHAND KHANNA): (a) and (b). Rs. 3,03,87,876 have been spent on the construction of 5 townships in the Eastern Region. A Committee has been appointed to assess the items of development to be carried out in these townships.

Similar information in respect of Western Region is being collected and will be laid on the Table of the Sabha in due course.

(c) Taherpur.

SHRI H. C. MATHUR: May I know, Sir, if Chandigarh townships like Bhubaneshwar are also within the purview of the Rehabilitation Ministry and whether they are included in these townships?

Shri MEHR CHAND KHANNA: Bhubaneshwar is not a township meant for displaced persons; nor is Chandigarh. They are under the administrative control of the two respective Governments.

SHRI H. C. MATHUR: My question was entirely different. I do not recognise the question as it is put now. Anyway, may I know, Sir, what supervision and control is exercised by the hon, Minister, by the Central Government, so far as these townships are concerned?

SHRI MEHR CHAND KHANNA: Again, in the matter of these townships, they can be classified under two heads: those where the construction has been directly undertaken by the Government itself; and those where loans are advanced. Every possible care is taken by the Government to see that the amount that is allocated is properly spent; and as far as the displaced persons themselves are concerned, they have also an agency of an Inspectorate to see that the amount that is advanced is spent on the construction of those houses.

SHRI H. C. MATHUR: May I know, Sir, whether the Government have made any survey of the employment provided to the residents of these townships; and whether these townships satisfy the needs for employment of the people who have been rehabilitated there?

SHRI MEHR CHAND KHANNA: The problem of unemployment in those townships which are far away from the main cities is very acute and efforts are being made to set up industries in those townships to provide employment to the displaced persons settled in those colonies.

SHRI H. C. MATHUR: May I know. Sir, when the townships were planned, whether any consideration was given to the question of employment of the residents of those townships; and, if so, what have been the developments which now lead the Government to find that the employment situation is too bad?

SHRI MEHR CHAND KHANNA: When these townships were originally planned, our main problem at the time was to find shelter. Lakhs of people were either lying on roadsides or living in tents where doles

were being given. So. these townships were set up. We took every possible care to see that they are located either in the direct vicinity of a township or as near to it as possible. After that, as I have just stated the question of employment is being tackled.

SHRI H. C. MATHUR: Am I to understand that the Government have revised their principles and. plans regarding the new townships, particularly in respect of the employment situation?

SHRI MEHR CHAND KHANNA.: Sir, another question is also coming up after this, but I can answer the hon. Member straightaway that we have selected a number of townships which have no economy of their own and we are trying to set up industries in those townships.

SHRI KISHEN CHAND: May I know from the hon. Minister if it is a fact that the industries set up in the townships of Faridabad and Nilokheri are languishing?

SHRI MEHR CHAND KHANNA: No, Sir. That will not be a very correct statement. If it is stated that some of the industries are not so prosperous as others, I am prepared to admit that

SHRI BHUPESH GUPTA: May I know, Sir, if it is a fact that a number of houses in Fulia are still lying vacant, unoccupied, and that the industry there has closed down?

SHRI MEHR CHAND KHANNA: Some of the houses in Fulia are lying unoccupied. I admit that. That is what the position is. But as I have just said, we are trying to let up industries in all these townships including Fulia

VISIT OF DEPUTY PREMIER OF EGYPT TO INDIA

- •507. SHRI V. K. DHAGE: Will the PRIME MINISTER be pleased to state:
- (a) whether Government have invited the Deputy Premier of Egypt to visit India;

- (b)if so, when he is expected to reach India; and
 - (c) how long he is likely to stay in India?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes.

- (b) No firm date has yet been fixed, but the visit is likely to take place in May 1955
 - (c) For about a fortnight.

RENT PAID FOR PROPERTIES OF PART B STATES SITUATED IN DELHI

◆508. SHRI H. C. MATHUR: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state what is the amount of rent annually paid by Government to each Part B State for occupying its properties situated in Delhi?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): I place a statement on the Table of the Sabha, giving the information.

STATEMENT

The annual rent at present paid to the Part B States concerned is as follows: —

	Rs.
Saurashtra	 5,500
PEPSU	 5,500
Rajasthan	 59,039
Hyderahad	 1.25,000

Rent in respect of one house of the PEPSU Government and 4 houses of the Rajasthan Government are yet to be fixed.

SHRI H. C. MATHUR: May I know, Sir, "iow long the Government has been considering the question of these four houses of the Rajasthan Government; and what is the difficulty in fixing the rental of these four houses?

SARDAR SWARAN SINGH: Disagreement about the amount that we should offer to the Rajasthan Government. Their point of view was